

(c) to (e). There are no dilapidated coaches in use in these services. Replacement of coaches in a continuous process.

#### **Airport/Airstrip at Shirdi, Maharashtra**

2042. SHRI BALASAHEB VIKHE PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to construct an airport/airstrip at Shirdi in Maharashtra; and

(b) if so, the present position thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). It is understood that the Government of Maharashtra are inclined to construct an aerodrome at Shirdi. However they have not taken a final view in this regard.

[*Translation*]

#### **Sick Industrial Units**

2043. SHRI HARIKEWAL PRASAD:  
SHRI MADHAVRAO SCINDIA;  
SHRI NAKUL NAYAK:  
SHRI MANORANJAN  
BHAKTA:  
SHRI PIYARE LAL HANDOO:

Will the Minister of INDUSTRY be pleased to state:

(a) the total number of sick industrial units at present in the country Statewise;

(b) the total amount of revenue loss every year to Government due to nonutilisation of production capacity of these sick units;

(c) the total number of sick units which have been taken over by Government and

the number of remaining such units;

(d) whether Government propose to formulate a scheme for setting up new units after closing the units which are running in loss in near future; and

(e) the strategy contemplated under new industrial policy for reviving the sick industrial units?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Date on sick industrial units assisted by banks in the country is collected by the Reserve Bank of India as per the definition of sickness adopted by it. According to the latest data available from the RBI, Statewise data on sick industrial units under the SSI and Non-SSI categories as at the end of June, 1988 is given in Statement given below.

(b) The data collected by Reserve Bank of India do not indicate the total amount of revenue loss to Government due to non-utilization of production capacity of sick units.

(c) Under the provisions of the Industries (Development & Regulation) Act, 1951, Government have 55 industrial undertakings throughout the country. Over a period of time, 7 were denotified, 9 units nationalised by the Central Government, and 33 units were nationalised by the State Governments. At present there are 6 industrial undertakings whose management take-over by the Central Government under the provisions of I (D & R) Act, 1951 still continues.

(d) No, Sir.

(e) For revival of sick industrial units, Government of India have got a uniform policy for the whole country. Some of the important aspects are as follows:—

(i) The Government have enacted a comprehensive legislation namely